

From,

**The Registrar General,
High Court of Judicature at
Allahabad.**

To,

**The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomti Nagar,
Lucknow.**

No. 368/Admin.(Services)/2024 Dated: Allahabad: July 23, 2024

Subject: Regarding nomination of all the Magistrates in State of Uttar Pradesh for Online Seminar in compliance of the directions vide order dated 27.05.2024 of the Hon'ble Allahabad High Court in Criminal Appeal No. 4393 of 2012 Shankar and others v. State of U.P. on 24th July, 2024 at 04:30 PM.

Sir,

With reference to Institute's letter no. JTRI/2024-1202 dated 20.07.2024 on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to approve the proposal of Online Seminar for all the Magistrates in State of Uttar Pradesh, scheduled to be held on **24th July, 2024, Time: 04.30 PM to 6.00 PM** and to nominate all the Magistrates in State of Uttar Pradesh for participation in the same.

I am, therefore, to request you to kindly take necessary steps accordingly.

Yours sincerely,

sd/-
(Krishna Swaroop Dhar Dwivedi)
I/c Joint Registrar (J) (Services)
"For Registrar General"

No. 368(i)/Admin.(Services)/2024 Dated: Allahabad: July 23, 2024

Copy forwarded for information and necessary action to :

- 1. The Principal Secretary (Law) & L.R., Government of U.P., Lucknow.**
- 2. All the District & Sessions Judges of U.P. with the request to kindly direct all the Magistrates working under their administrative control at their respective judgship to participate in the aforementioned Online Seminar, scheduled to be held on 24th July, 2024, Time: 04.30 PM to 6.00 PM.**

sd/-
(Satish Kumar Pushkar)
Deputy Registrar (Services)
"For Registrar General"